

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI

OA. No.1281/1988

New Delhi dated the 15th Feb-1994

Smt. Soni Malhotra,
A-17, Baldev Park, near
Parwana Road, Delhi-110051

... Applicant
(None for the applicant)

Versus

1. Union of India through its Secretary
Ministry of Information & Broadcasting ,
Lok Nyak Bhawan, New Delhi
2. Directorate General
All India Radio, Civil Construction Wing,
Govt. of India, New Delhi

... Respondents
(None for the respondents)

ORDER(ORAL)

(Hon'ble Sh.N.V. Krishnan, Vice Chairman(A)

None for the applicant, though this case has been called out twice. None for the respondents either. We notice that none has been appearing for the applicant since a long time now. Further, this case is listed at sl.No.6 today, in the cause list with note that the first 10 cases are posted peremptorily for final hearing. As none is present on behalf of the applicant, we dismissed this matter in default.

(C.J.Roy)
Member (J)

(N.V.Krishnan)
Vice Chairman (A)

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